

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)
JOINT SITTING OF COURT NO. 1 & 2
FARIDKOT HOUSE
CAUSE LIST

Date: 9th September, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR ADMISSION			
1.	Appeal No. 111/2015	Deepak Kapoor Vs. Union of India & Ors.	Ms. Neelam Rathore, Adv. for Appellant
2.	Original Application No. 391/2015 (M.A. No. 930/2015)	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant
AFTER NOTICE			
3.	Original Application No. 379/2015	Bhupesh Sehgal & Ors. Vs. Delhi Development Authority & Ors.	Mr. Vandana Sehgal, Adv. for Applicant
4.	Original Application No. 383/2015 (M.A. No. 913/2015)	Bhagwan Das Girdhar Vs. Krishan Lal Sachdeva & Pooja & Ors.	Mr. Bhagwan Dass Girdhar, Applicant in person
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 276/2015	Jitender Yadav Vs. Union of India & Ors.	Mr. Aamir Khar, Adv. for Applicant Mr. Vishwendra Verma for R-1 Mr. B. V. Niren, Adv. for R-2 to 4 Mr. Mukesh Verma, Adv. for R-6 Mr. Rajkumar, Adv. & Mr. S. L. Gundli, SLO for R-7
6.	Appeal No. 68/2015 (M.A. No. 682/2015)	ALPS Industries Ltd. Vs. UEPPCB & Ors.	Ms. Antima A Bazaz, Adv. for Appellant Mr. Mukesh Verma, Adv. for R-1 Mr. M. Yogesh Khanna & Mr. A. Prakanna Ventak, Advs. for State of TN and TNPCB Mr. Rajkumar, Adv. & Mr. S. L. Gundli
7.	Original Application No. 247/2015 (M.A No. 617/2015)	Management Committee of the Aggarwal Co-operative Group housing society ltd. Vs D.D.A & Ors.	Mr. Rajeev Sagar, Adv. for Applicant Mr. Dhruv Tamta, Adv. for R-1 Mr. Shashank Bhushan for Adiya Narain, Adv.s for R-6 Mr. Balendu Shekhar, Adv. for SDMC

FOR HEARING			
8.	M.A. No. 787/2015 in Original Application No. 38/2011	Rohit Choudhury Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Navnit Kumar, Adv. for R-2 Mr. Parijat Singh, Adv. for R-4
9.	Appeal No. 19/2015 (M.A No. 355/2015)	Chadha Papers Ltd. Vs U.P. P.C.B. & Anr.	Ms. Meenakshi Arora, Sr. Adv. along with Mr. Ranjit Prakash, Adv. for Appellant Mr. Pradeep Misra, Adv. for R – 1 Mr. Rajkumar, Adv. for R – 2 Ms. Savitri Pandey, Adv. for R-5
10.	Original Application No. 231/2015	Lokpriya Sehkari Avas Samity Ltd. Vs. Greater Noida Industrial Development Authority	Mr. Vikramjeet Reen, Adv. for Applicant Mr. Ravindra Kumar, Adv. for Respondent
11.	Original Application No. 147/2015 (M.A No. 522/2015)	Vivekanand Apartments Residents Welfare Association Vs DDA & Anr.	Mr. Rajiv Bansal, Adv. for R – 1 Mr. Nishant Menon, Adv. for R-2 Ms. Panchajanya Batra Singh, Adv. for R-6
12.	Original Application No. 61/2012 (M.A No. 6/2013)	Dr. Arvind Gupta Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Ritwick Dutta, adv. for Applicant Mr. A.K. Prasad, Adv. for R – 1 & 3 Mr. Vikas Malhotra, Adv. for R – 2 Mr. Sandeep Gupta, Adv. for R – 4 Mr. Pankaj Kapoor, Adv. for R – 5 & 7 Mr. Maninder Singh, Sr. Adv. along with Mr. Navin Chawla, Adv. for R – 6 & 8 Mr. P.P. Narsimha, Sr. Adv. along with Mr. Rishi Agrawala, Adv. for R – 9 & 10 Mr. Sameer Agrawal, Adv. for R – 11 Mr. Aditya N. Prasad, Adv. for R - 12
13.	Original Application No. 78/2014 (M.A No. 193/2014 & M.A No. 279/2015)	Senior Citizen Welfare Association (Regd.) Vs. Govt. of India & Ors.	Mr. Jay Nandan Singh, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Balendu Shekhar, Adv. for R-2 to 4 Mr. Vivek Kr. Tandon, Adv. for R-5 & 6 Mr. A.K. Prasad, Adv. for R - 7
14.	Original Application No. 317/2014	Krishan Kant Singh V/s M/s Triveni Engg. Industries Ltd. Bilaspur, Jolly Road, Muzaffarnagar	Mr. Rahul Choudhary, Adv. for Applicant Mr. Chetan Sharma, Sr. Adv. along with Mr. Anunaya Mehta, Adv. Mr. Pradeep Misra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. Rajkumar, Adv. for CPCB Mr. B.V. Niren, Adv. for CGWA
15.	Original Application No. 57/2014 (M.A No. 116/2014)	Progressive Resident Welfare Association Vs Haryana Urban Development Authority & Ors.	Mr. Vinay Sabharwal, Adv. for Applicant Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R – 1
16.	Original Application No. 318/2013 State of Uttar Pradesh State of Rajasthan State of Himachal Pradesh State of Punjab State of Haryana State of Uttarakhand	Rajendra Singh Bhandari Vs State of U.K. & Ors.	Mr. Neeraj K. Jain, Sr. Adv. along with Mr. Aniruddh Joshi, Adv. for Applicant Mr. Rahul Verma, Adv. for R – 1 & 2 Mr. Mukesh Verma, Adv. for R – 3 to 5 Mr. Vikas Malhotra, Adv. for R – 6 Mr. Anil Soni, Adv. for R – 7 Mr. Rudreshwar Singh, Adv. Mr. Sanjay Upadhyay, Adv.

	<p>State of Madhya Pradesh State of Karnataka State of Chhattisgarh State of Gujarat State of Kerala State of Andhra Pradesh State of Arunachal Pradesh State of Assam State of Bihar State of Goa State of Jammu & Kashmir State of Jharkhand State of Maharashtra State of Manipur State of Medhalaya State of Mizoram State of Nagaland State of Odisha State of Sikkim State of Tamil Nadu State of Telangana State of Tripura State of West Bengal Andaman & Nicobar Islands Chandigarh Dadra & Nagar Haveli Daman & Diu Delhi Lakshadweep Puducherry</p>		<p>Mr. Gurinderjit, Adv. Mr. N.P. Singh, Adv. for GNCTD Mr. Ranjan Mukherjee, Adv. Mr. Sapam Biswajit, Adv. Ms. Rituraj Biswas, Adv. Ms. Bansuri Swaraj, Adv. Dr. Abhishek Atrey, Adv. Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Shubham Bhall, Adv. for UT of Chandigarh Ms. Aruna Mathur, Adv. for State of Sikkim Mr. K. Enatoli Sama, Adv. for State of Nagaland Mrs. G. Indira, Adv. for UT of Andaman & Nicobar Administration Ms. Antima Bazaz, Adv. for State of J & K Ms. Prerna Singh, Adv. for State of A.P. Mr. Gaurav Bhatia, AAG along with Ms. Savitri Pandey, Adv. for State of U.P Mr. C.D. Singh, Adv. for State of Chhattisgarh Mr. Alok Kumar, Adv. for UT of Daman & Diu and Dadar & Nagar Haveli Mr. Suryanarayan Singh, AAG for State of H.P. Mr. Devashish Bharuka, Adv. for State of Jharkhand Ms. Hemantika Wahi, Adv. Mr. Som Raj Choudhury, Adv. for State of Odisha</p>
17.	<p>Original Application No. 87/2015 (M.A No. 262/2015) & (M.A. No. 528/2015</p>	<p>Social Action for Forest & Environment (SAFE) Vs Union of India & Ors.</p>	<p>Mr. Rahul Choudhary, Adv. for Applicant Mr. Jiten Mehra, Adv. for Applicant in Misc. Application No. 528/2015 Mr. Vishwendra Verma, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 Mr. Rahul Verma, AAG for R – 3 to 5 Mr. Akhil Sibal, Mr. Aditya Garg & Mr. Jiten Mehra, Advs. for IAPRO</p>
18.	<p>Original Application No. 382/2015</p>	<p>Jaswinder Kaur Vs. Union of India & Ors.</p>	<p>Mr. Yashwant Mathur, Adv. for Applicant</p>
19.	<p>Original Application No. 21/2014 (M.A No. 155/2015, M.A. No. 284/2015, M.A No. 394/2015, M.A No. 412/2015 to M.A No. 414/2015, M.A No. 420/2015, M.A No. 482/2015, M.A No. 502/2015, M.A. No. 618/2015, M.A. No. 631/2015, MA. No. 683/2015 M.A. No. 778/2015 & M.A. No. 812/2015)</p>	<p>Vardhaman Kaushik Vs Union of India & Ors.</p>	<p>Mr. Sanjay Upadhyay, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Narender Pal Singh, Adv. for R – 2 & 4 Ms. Alpana Poddar, Adv. for R – 3 Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for South & North MCD Ms. Savitri Pandey, Adv. State of U.P Mr. Balendu Shekhar, Adv. for EDMC Ms. Sakshi Popli, Adv. for NDMC Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for State of Haryana Mr. A.K. Prasad, Adv. for R-6 & 7 Mr. B.V. Niren, Adv. Mr. D. Rajeshwar Rao, Adv. for Delhi Traffic Police Mr. Nishant Gautam, Adv. Ms. Pinky Anand, ASG, Mr. Rajesh Ranjan & Ms. Somya Rathore, Advs.</p>

			<p>Mrs. Avnish Ahlawat & Mr. Nitesh Kumar Singh, Adv. for DTC/SIBU Mr. Kabir S. Bose, Adv. for WBPCB Mr. Jayesh Gaurav, Adv for JSPCB Mr. Atul Jha, Adv. for State of Chhattisgarh Mr. Jogy Scaria, Adv. for State of Kerala Ms. Aruna Mathur, Adv. for State of Sikkim Mr. Sapam Biswajit Meitei, Adv. for State of Manipur Mr. Rudreshwar Singh, Adv. for BSPCB Mr. K. V. Jagdishvaran, Adv. for Andaman & Nicobar Islands Ms. K. Enatoli Sema, Adv.State of Nagaland Mr. Pulkit Prakash, Adv. for State of Mizoram Mr. Apporva Misra, Adv. for BRPL & BYPL Mr. Saurav Agrawal, Adv. for IGL Mr. Sunil Satayarth, Adv. for DCB Mr. Gopal Singh, AOR & Mr. Varsha Poddar, Adv. for State of Tripura Ms. Nupur Kanungo, Adv.for State of Gujarat Mr. Dinesh Kumar Garg, AOR & Mr. Dhananjay Garg, Adv. for State of Uttarakhand Mr. Shiv Mangal Sharga, AAG with Ms. Shrey Kapoor, Adv. for State of Rajasthan</p>
20.	Original Application No. 95/2014	Sanjay Kulshrestha Vs Union of Indai & Ors.	<p>Mr. Manish Shrivastava, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 to 6 Mr. Rahul Choudhary, Adv. for R – 7 Mr. Kabir S. Bose, Adv. for R-9</p>
21.	Original Application No. 303/2015	Supreme Court Women Lawyers Association Vs. Union of India & Ors.	<p>Ms. Bhakti Pasrija Sethi, Ms. Prerna Kumari & Ms. Mamta Ravi, Advs. Mr. Vishwedra Verma, Adv. for MoEF Ms. Savitri Pandey alongwith Ms. Azma Parveen, Advs. for State of UP Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv.</p>
22.	Original Application No. 292/2013 (M.A No. 864/2013, M.A No. 128/2015, M.A No. 129/2015, M.A No. 834/2015, M.A No. 854/2015, M.A No. 855/2015 & M.A No. 856/2015)	Brij Mohan Yadav Vs Union of India & Ors.	<p>Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R - 1 Ms. Savitri Pandey,Adv. for R– 2, 3, 5 & 6 Mr. Pradeep Mishra, Adv. for R – 4 Mr. S.P. Singh, Sr. Adv. along with Mr. P.V. Singh, Adv. for Noticee Mr. Anshuman Shrivastava, Adv. Mr. Aagney Sail Adv.(Local Commissioner) Mr. Sanjay Kumar Pandey, Adv. for 1 to 15 Noticees</p>
CASES OF COURT NO. 2			
FOR ADMISSION			
23.	Original Application No. 388/2015	Sushil Kumar Vs. Union of India & Ors.	Mr. Raktim Gogoi, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
24.	Original Application 129/2015 (M.A No. 367/2015)	Rohan Yadav Vs. DDA & Anr.	<p>Ms. Prachi V. Sharma and Mr. Rohan Yadav, Advs. for the Applicant. Mr. Rajiv Bansal and Mr. Kush Sharma, Advs. for R-1</p>

			Mr. Vivek Chib and Mr. Kaushal Gupta, Advs. for R-2 Mr. A. K. Prasad & Mr. Jidgal Chankapa, Advs. for R-4
25.	Original Application No. 197/2014	Aviation Employees Co-operative House Building Society Ltd. Vs Commissioner, EDMC	Mr. S.N. Singhal, Adv. for Applicant Mr. Panchajanya Batra Singh, Adv. for R-1 Mr. Chanchal Sharma, Adv. for R-2 Mr. Narender Pal Singh, Adv. for R – 3 Mr. Sanjay Dewan, Adv. for Delhi Police Mr. Balendu Shekhar, Adv. for DPCC
26.	Original Application No. 162/2015 (M.A. No. 664/2015, M.A. No. 777/2015, M.A. No. 829/2015 & M.A. No. 936/2015)	Pankaj Kr. Mishra Vs Union of India & Ors.	Mr. M.Z. Chaudhary, Adv. for Applicant Mr. Shekhar G. Devasa, Adv. for Applicant in M.A. No. 777/2015 Mr. Nitin Mishra, Adv. for Applicant in M.A.No.829/2015 & M.A.No. 936/2015 Mr. Vishwendra Verma, Adv. for R-1 Mr. V. K. Shukla, Adv. for R-3 Mr. Harish Pandey, Adv. for R-4 Ms. Savitri Pandey, Adv. for R-5,9to11&46 Mr. Daleep Dhyani, Adv. for R-6 Mr. Anip Sachthey and Ms. Shagun Matta, Advs. for R-12 to 17, 22 to 28) Mr. B. Veera Swamy, Adv. for R-19 Mr. Bharat Sangal, Adv. for R-29 to 31 Mr. Shashank Manish, Adv. for R-33 Mr. Shashank Manish, Adv. for R-36 Mr. Rajat Jariwal, Adv. for R-37 Mr. Pradeep Misra, Adv. for R-38 & 39 Mr. Vivek Singh, Adv. for R-43 Dr. Ashwani Bharadwaj, Adv. for R-44 & 45 Mr. Pawan Upadhy and Mr. Nishant Kr., Advs. for Jaypee

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

DATE: 9th September, 2015

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER**

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	R.A. No. 29/2015 (M.A. No. 931/2015 & M.A. No. 932/2015) in Original Application No. 39 (T _{HC})/2014	Jawara Ram & Ors. Vs. State of Rajasthan & Ors.	Mr. Navneet Singh Birkh, Adv. for Applicant

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